

RICE :

For January 3,000 tonnes of rice was allotted to Gujarat. During February a quantity of 10,000 tonnes of rice was allotted to Gujarat Government. This quantity is to be adjusted against their future months' quotas at the rate of about 3,000 tonnes per month.

SUGAR :

The monthly quota of levy sugar was increased from 10,073 tonnes to 11,276 tonnes from 23rd January, 1969. Their monthly quota was further increased by 500 tonnes to 11,776 tonnes. An *ad hoc* allotment of 2,355 tonnes of levy sugar was also made to Gujarat Government on 1st March, 1969, for festivals.

**Agricultural Universities in
Madhya Pradesh**

2852. SHRI BABURAO PATEL : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the number of Agriculture Universities in Madhya Pradesh, with dates of their inception, their locations and the salient features of training given therein ;

(b) the number of students in various categories that passed during the last three years, year-wise ;

(c) the amount of Central assistance given in cash and kind to these Universities during the last 10 years, year-wise ;

(d) whether it is proposed to set up more Agricultural Universities in this surplus State ; and

(e) if so, when and if not, the reasons therefor ?

**THE MINISTER OF STATE IN THE
MINISTRY OF FOOD, AGRICULTURE,
COMMUNITY DEVELOPMENT AND
CO-OPERATION (SHRI ANNASAHIB
SHINDE) :** (a) There is only one Agricultural University in Madhya Pradesh known as Jawahar Lal Nehru Krishi Vishwa Vidyalaya. It came into existence with effect from 1-10-1964. Its headquarters are located at Jabalpur with constituent campuses at Gwalior, Sehore, Rewa, Indore, Raipur and Mhow.

The Vishwa Vidyalaya, among others, has the following main functions :—

(a) making provision for the educa-

tion in agriculture and other allied sciences ;

(b) furthering the prosecution of research, particularly in agriculture and other allied sciences ;

(c) undertaking field extension programmes ; and

(d) such other purposes related to the aforesaid with the object of improving the level of living of rural people as the State Government may, by notification, direct.

(b) The number of students who passed in the last three years is as under :—

Year	B.Sc. (Agr.)	M.Sc. (Agr.)	B.V. Sc.	M.V. Sc.
1964	253	105	146	15
1965	387	115	123	12
1966	259	70	71	13

(c) The following amount was made available to the Vishwa Vidyalaya as Central assistance from the date of its inception :—

in rupees			
Third Plan	1966-67	1967-68	1968-69 (to date)
5,98,586.58	18,60,698.95	21,57,322.56	15,21,494

(d) The Universities are established under Enactments by State Legislature. The Centre has no information about setting up more Agricultural Universities in Madhya Pradesh.

(e) Does not arise.

Sugar Production

2853. SHRI BABURAO PATEL : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the quantity of sugar produced in Indian mills during the year ending the 31st December, 1968 with its value in rupees ;

(b) how many tonnes from this were sold through ration shops at controlled prices with an approximate estimate of the total value collected with the average price per quintal ; and

(c) how many tonnes were released to the factories for sale in the open market and what average price per quintal did the sugar factories get ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) Sugar statistics are maintained for the sugar season beginning from 1st October and ending on 30th September. The quantity of sugar produced during the season 1967-68 (October, 1967 to September, 1968) totalled 22.48 lakh tonnes and its approximate estimated value (excluding excise duty) was Rs. 459.1 crores.

(b) 12.53 lakh tonnes were sold through ration shops and its total estimated approximate value at average ex-factory price amounted Rs. 156.75 crores (exclusive of excise duty).

(c) 8.97 lakh tonnes was released to the factories for sale in the open market and sugar factories got an average price of Rs. 325.40 (exclusive of excise duty) upto October, 1968.

Implementation of Central Wage Board on Coal Mines

2854. SHRI BABURAO PATEL : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that 640 coal miners out of a total of 3,500 have been laid off at 3 collieries near Margherita, Assam, because the coal miners demanded from the management the full and proper implementation of the recommendations of Central Wage Board for the coal mining industry accepted by Government with effect from August 15, 1967 ;

(b) the number of collieries in the private sector ; State-wise that have still not implemented the recommendations of the Central Wage Board and the reasons for this delay ;

(c) the steps taken by Government to enforce the recommendations of the Central Wage Board on the managements of collieries ; and

(c) if not, reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) No, Sir.

(b) A complete and up-to date list of

collieries which have not fully implemented the recommendations is not available.

(c) The recommendations of the Wage Board are not enforceable statutorily and implementation has to be secured mainly through persuasion and advice. For their part, Government have decided that principal Government purchasers of coal like Railways, Steel Plants, Electricity undertakings etc., who consume the bulk of coal produced should entertain tenders for coal supply from only those collieries managements who produce a certificate from the Regional Labour Commissioner of the area to the effect that they have implemented the recommendations of the Wage Board for Coal Industry.

(d) Does not arise.

Revenue from Commercial Broadcasts

2855. SHRI BABURAO PATEL :
SHRI S. R. DAMANI :

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) the total amount earned from commercial advertising in English, Hindi, Marathi and Bengali languages since 1967 from A. I. R. of Bombay, Poona, Nagpur and Calcutta ;

(b) names of ten top advertisers with the amount of advertising done by each during the last year ;

(c) the breakdown of the languages used in the broadcasts zonewise ; and

(d) how much of this revenue has been utilised for further development of A. I. R. and in what manner ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) The total gross income earned from Commercial broadcasting over AIR from the inception of the service i.e. 1st November, 1967 to 31st January, 1969 is Rs. 81,51,685.

(b) The information relating to individual advertisers is confidential and cannot be disclosed.

(c) The linguistic break up of advertisements broadcast for Bombay-Poona-Nagpur and Calcutta Stations is as under :